

GOVERNMENT OF INDIA  
MINISTRY OF EXTERNAL AFFAIRS  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO-1352**  
ANSWERED ON- 14/12/2023

**INDIA - CANADA DIPLOMATIC RELATIONS**

1352. SHRI JAYANT CHAUDHARY

Will the Minister of EXTERNAL AFFAIRS be pleased to state :-

- (a) whether India has deported 41 Canadian diplomats under the Vienna Convention on Diplomatic Relations of 1961;
- (b) if so, the details thereof;
- (c) whether Canadian Government has closed its consulate general offices in Mumbai, Bengaluru and Hyderabad which is affecting visa processing of Indian students who are scheduled to visit Canada for higher studies; and
- (d) the remedial steps Government would put in place to ameliorate the problems of the student community as a consequence of the strained relations with Canada?

**ANSWER**

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS

(SHRI V. MURALEEDHARAN)

(a to c) Under Article 11.1 of the Vienna Convention on Diplomatic Relations, India implemented parity in mutual diplomatic presence in New Delhi and Ottawa due to the state of our bilateral relations, the much higher number of Canadian diplomats in India, and their continued interference in our internal affairs. The decision to implement parity was only with respect to the Canadian High Commission in Delhi.

Ministry has been regularly engaged with the Canadian authorities on streamlining the issue of visas for Indian students to enable their timely admission to colleges/ universities.

(d) We have issued an advisory for all Indian nationals, including students and those visiting Canada, to exercise utmost caution and avoid travelling to regions and potential venues in Canada where there are security concerns. We have also urged Indian nationals in Canada, including students to register with our High Commission in Ottawa or Consulates General in Toronto and Vancouver through their respective websites, or the MADAD portal [madad.gov.in](http://madad.gov.in). This will enable the High Commission and the Consulates General to better connect with Indian citizens in Canada in the event of any emergency or untoward incident. The Governments of India and Canada continue to be engaged through diplomatic channels on the above issues.

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